

The media is the interface between the House and the people. I would seek their cooperation in objective presentation of the proceedings of the House to the people.

Hon. Members, all of you have chosen to give the care of this House to my trust. On my part, I would assure you that I shall endeavour my best to rise up to this trust and meet your expectations.

13.18 hrs.

[English]

#### MEMBERS SWORN - Contd.

MR. SPEAKER : Hon. Members, in the meantime, we have three more hon. Members and I shall request the Secretary-General that they may be called to take oath.

Shri Nihal Chand (Ganganagar)

Shri Mahender Singh Bhati (Bikaner)

Shri K.C. Kondaiah (Bellary)

13.20 hrs.

[English]

#### INTRODUCTION OF MINISTERS

MR. SPEAKER : Now I request the Prime Minister to introduce his Council of Ministers to the House.

THE PRIME MINISTER (SHRI ATAL BIHARI VAJPAYEE) : Mr. Speaker, Sir, I wish to introduce to you and, through you, to the House my colleagues.

Shri Sikander Bakht	Minister of External Affairs
	and Minister of Urban Affairs and Employment
Shri Suraj Bhan	Minister of Agriculture
Shri Ram Jethmalani	Minister of Law, Justice and Company Affairs.
Dr. Murli Manohar Joshi	Minister of Home Affairs.
Shri V. Dhananjaya Kumar	Minister of Civil Aviation and Tourism.
Shri Pramod Mahajan	Minister of Defence and Minister of Parliamentary Affairs.

Shri Karia Munda	Minister of Welfare
Shri Suresh Prabhu	Minister of Industry
Shri Sartaj Singh	Minister of Health and Family Welfare
Shri Jaswant Singh	Minister of Finance
Shrimati Sushma and Swaraj	Minister of Information and Broadcasting

[Translation]

SHRI RAM VILAS PASWAN (Hajipur) : Mr. Speaker, Sir, I am on a point of information. President's Address reflects the Government's policy. We have received a proposal on 20th from your Secretariat regarding the Confidence Motion in this House. But there is no date mentioned in it. It is not a Motion but a loose motion... (Interruptions) Mr. Speaker, Sir, I withdraw this word ... (Interruptions)

AN HON. MEMBER : This loose motion is for them. They have an upset stomach ... (Interruptions)

SHRI RAM VILAS PASWAN : I have moved a No-Confidence Motion under rule 198. If the Government takes up the No-Confidence Motion first, today or day after tomorrow, then we have nothing to say. The President's Address reflects the policy of the Government. Since this Government is in minority, it is not a Government at present. Therefore we would request you to take up No-Confidence Motion first. I want to know your ruling on this ... (Interruptions)

[English]

MR. SPEAKER : Please take your seats. Please listen.

The Constitution is very clear that the actual commencement of the Session only starts with the Address of the President. Article 87 is very clear on this point. Yesterday and today, what we have done is that, we have completed the process of the constitution of the House. The commencement of the Session will start with the Address of the President tomorrow and therefore, today we cannot conduct any other business.

Now, the House stands adjourned to meet again tomorrow after half-an-hour of the President's Address.

13.25 hrs.

*The Lok Sabha then adjourned till Half-an-Hour after the Address by the President on Friday, May 24, 1996/Jyaistha 3, 1918 (Saka).*